

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.04.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/13/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Dr.Periyasamy Palani Gounder (Promoter & Erstwhile Director)
NAME OF RESPONDENT : Mr Radhakrishnan Dharmarajan (RP) M/s Appu Hotels Ltd
SECTION : Sec 60(5) Of IBC 2016 r/w Regulation 36A Of IBBI

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/247/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Aspiri Spirits Pvt Ltd
NAME OF RESPONDENT : Mr Radhakrishnan Dharmarajan (RP) M/s Appu Hotels Ltd
SECTION : Sec 60(5) Of IBC 2016 r/w Rule 11 Of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/248/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Vinspri Distributors Pvt. Ltd.
NAME OF RESPONDENT : Mr Radhakrishnan Dharmarajan (RP) M/s Appu Hotels Ltd
SECTION : Sec 60(5) Of IBC 2016 r/w Rule 11 Of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/291/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : N. K. Sanitations Pvt. Ltd. & Ors
NAME OF RESPONDENT : Mr Radhakrishnan Dharmarajan (RP) M/s Appu Hotels Ltd
SECTION : Sec 60(5) Of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/150/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Radhakrishnan Dharmarajan (RP) M/s. Appu Hotels Ltd
NAME OF RESPONDENT :
SECTION : Sec 30(6) Of IBC 2016 R/w Regulation 39(4) Of IBBI

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/172/2021 IN IBA/1459/2019
NAME OF PETITIONER : Sree Provision Stores & Others
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) M/s. Appu Hotels Ltd
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBBI

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/181/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : RSM Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) M/s Appu Hotels Ltd
SECTION : Sec 60(5)(c) Of IBC 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/183/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Sunbright Industries Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) M/s. Appu Hotels Ltd
SECTION : Sec 60(5)(c) Of IBC 2016

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COMMON ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for RP and Ld Counsels for the respective parties are present through video conferencing mode.

Since numerous parties are being represented by their respective Counsels individually and the video conferencing is not possible to hear properly the submissions/arguments from all the respective Counsels, an opportunity is given for physical hearings, for which, post this matter for **physical hearing on 15.04.2021**. All the Applications to be considered along with IA/150/CHE/2021 seeking for the approval of the resolution plan. Similarly, IA/172/2021, IA/181/2021 and IA/183/CHE/2021 shall also be posted along with IA/150/CHE/2021.

In relation to these Applications, let a Counter be filed by the RP within a period of one week' from today. In the mean time, the parties are directed to complete their pleadings taking into account the Order dated 15.03.2021 passed by this Tribunal as well as the directions as given herein.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)